NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **29.08.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH)	Mr Gattu Venkata	Ms. P Chithra Nirmala	
	(Ins) No. 327/2025	Vamsi Krishna & 5 Ors.		
	For Stay	Vs		
	IA No. 992/2025	Vikram Prabhakar,		
		Promoter, Vikram		
		Structures Pvt Ltd &		
		Anr		

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	
3.	Comp App (AT) (CH) (Ins) No. 134/2025 For Condone Delay IA No. 1102/2025	Equitas Small Bank Ltd Vs A Arumugam & 3 Ors	Mr. Saravanan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
4.	Comp App (AT) (CH)	R. Ramakrishna Gupta	Mr. Raja Shekar Rao	
	(Ins) No. 414/2025	Vs	Salvaji	
		Nizam Deccan Sugars		
	(With defects)	Ltd		
	·			
5.	Comp App (AT) (CH) No.	Marri Venugopal	Mr. Avinash Krishnan	
	106/2025	Vs	Ravi	
	For Stay	Aarush Building		
	IA No. 1183/2025	Materials Pvt Ltd &		
	,	5 Ors		
	(With defects)			

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
6.	Restoration App No. 22/2025 in Restoration App No. 11/2025 in Comp App (AT) (CH) No. 900956/2024 For Condone Delay IA No. 947 & 948/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Respondents Ms. Siji Abraham Mr. CS Yogindunath, PCS R1- R3
7.	IA No. 1167/2025 (For Additional Docs), IA No. 1179/2025 (For Substitution), & IA No. 1185/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025 For Direction IA No. 660 & 1184/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
8.	IA No. 1162/2025 (For Additional Docs), IA No. 1181/2025 (To Implead) & IA 1182/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025 For Direction IA No. 1180/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd & Anr WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
9.	IA No. 1135/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore- R3 R4

10.	IA No. 1178/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 199/2025 To dispense with IA No. 562/2025 For Stay IA No. 563/2025 For Direction	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
11.	IA No. 1187/2025 IA No. 1163/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 200/2025 To dispense with IA No. 564/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd. & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd. & 3 Ors.	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
12.	Comp App (AT) (CH) (Ins) No. 217/2025 To dispense with IA No. 600/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP,Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms. Inthu Karunakaran R3
14.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd WITH	Mr. MS Viswanathan	Ms. M Pavithra
15.	Comp App (AT) (CH) (Ins) No. 181/2024 For Stay IA No. 492/2024 For Exemption IA No. 493/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt Ltd	Mr. MS Viswanathan	Ms. M Pavithra
16.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt Ltd	Shivakumar & Suresh	Mr. CV Shailendran

17.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3
18.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
19.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji
20.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
21.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1
22.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
23.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors.	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

24.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr Manjeera Realty LLP	Mr. Anirudh A Sriram Mr. TK Bhaskar	Mr. AG Sathyanarayana R1
	(Ins) No. 452/2024 For Stay IA No. 1235/2024	Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal& 3 Ors WITH		Mr. Aishwary Vikram R4
26.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244/2024	S2Tech.com India Pvt Ltd Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Ltd & Anr	Mr. Sam Jayraj Houston	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
27.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
28.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1
29.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan
30.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No. 598/2025 For Urgent listing IA No. 599/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
31.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025	Sri Vemuri Chenchaiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	KN Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
33.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
34.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
35.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5
36.	Comp. App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warrier	Mr. Yogindunath Sreenivas- R1, R3 & R4
37.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
38.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
39.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
40.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4

41.	Comp App (AT) (CH) (Ins) No. 285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun
42.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
43.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
44.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

<u>02.00 PM</u>

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 902/2025	Adv (CA) V. Venkata	Mr. V Venkata	
	(To Recall)	Sivakumar	Sivakumar	
	With defects	Vs	Party-in-person	
	in	IDBI Bank Ltd & ANr.		
	Comp App (AT) (CH)			
	(Ins) No. 269/2022			
	Delay in refiling			
	IA No. 903/2025			
ı	(With defects)			

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthil Kumar & 9	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7
		Ors WITH		Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10

4.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023 Comp App (AT) (CH) No.81/2022	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH G. Ramaraj Vs	Mr. Ashwin Shanbhag Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10 Mr. Bhagavath Krishnan R3-R5
		Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH		Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
5.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
6.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/ 2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
7.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	
8.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
9.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
10.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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